NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/54/2016

NAME OF THE PETITIONER(S)

: M. Othiswami & Another

NAME OF THE RESPONDENT(S)

: Vijaya Raja Agro Hi-Tech Private Limited & 4 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P.M. VATSALA Z. A. K. MYLSAMY J

Coursel FOR R, - RZ

2. S. Mongula sen, ADIY

For Adr vidhya Shankar

for potitioner

P.M.Vabati Suamm

ORDER

Ms S Manjula Devi, counsel for petitioner present. Ms P M Vatsala, counsel for R1 to R3 present. No representation on behalf of R5. Both the counsels reported that the pleadings are complete. Time extended at request of both sides for final hearing. Put up on 21/3/2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)